

## PROFORMA FOR DECLARATION OF ASSETS

(AS ON 31.03.2012)

Name of Officer (In Full):-

**CHANDRA KUMAR KASHYAP**

Date of Birth:- **04-08-1975**

Present post held:- **V<sup>th</sup> CIVIL JUDGE CLASS I & SPECIAL RAILWAY MAGISTRATE BILASPUR (C.G.)**

### IMMOVABLE PROPERTY

Name of District Sub-Division Taluka and village in which property is situated	1. Name and detail of property		Land	4	How acquired? Whether by purchase, lease, mortgage inheritance, gift or otherwise with date of acquisition and name with details of the persons from whom acquired
	Housing and other Buildings	2.			
1	2	3	-	-	-
<b>MOVABLE PROPERTY (Valued Above 25,000/- of Rs.)</b>					

### Name of Articles

1. CAR - SANTRO	CG-07M1166	MODEL 2006	OWN NAME	PURCHASE BY SBI CAR LOAN
2. HERO HONDA SPLENDRE	CG-08-E-2991	MODEL 2002	OWN NAME	

Jewelry (Lump Sum)

Jewelry (Worth Rs.)

2,00,000/-

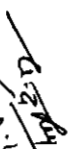
### SHARES/DEBENTURES

Name of Issuing Company	Nos. of Shares
1	2

*G. S. K.*  
10.11.13

## LIFE INSURANCE POLICY & OTHERS

Name of Issuing Company 1		Amount 2
1) LIC MONEY BACK MATURITY DATE- 17-06-2026	33048.00/- YEARLY PREMIUM	5,00,000.00
2) JEEVAN NISHCHAI MATURITY DATE- 06-03-2020	10,000.00	
<b>BANK DEPOSITS/SECURITIES &amp; INVESTMENTS</b>		
	<b>Name of Bank</b>	<b>City</b>
1) Fixed Deposits	SBI	RAJNANDGAON
	SBI	DURG
2) Savings Bank A/C	SBI OWN NAME	RAJNANDGAON
	SBI OWN NAME	DURG
	SBI (JOINT A/C) SMT URMILA KASHYAP & C.K. KASHYAP	DURG
3) PPF	SBI	DURG
4) GPF/CPF	NOT AVAILABLE	
5) NSS	NIL	
6) SIP	L018 SBI MEGNUM TAXGAIN SCHEME DIVIDEND (2008)	RAJNANDGAON
	UTI-DI VIDEND YIELD FUND GROWTH OPTION	RAJNANDGAON
		1000.00 per month MATURITY DATE- 25-11-16

  
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7) Others	ULIP UTI	RAINANDGAON	10,000 PER YEAR MATURITY DATE - 03-02-25
	ULIP SBI LIFE SMART IFCI - LONG TERM INFRASTRUCTURE BONDS 4	DURG RAINANDGAON	50,000 PER YEAR (For 5 Year's) 20,000/-
	MF - L159D SBI TAX ADVANTAGE FUND SERIES I-DIVIDEND (31-03-2008)	SBI DURG	5000/-

टीप - नया रायपुर टाकनशीप, सेक्टर 29 में छत्तीसगढ़ हाउसिंग बोर्ड द्वारा बनाये जा रहे मकान बुक कराने हेतु आवेदन दिया गया था जिसके साथ भरे खाते से तीन लाख पच्चासी हजार नौ सौ तिरसठ रुपये का डी0डी बनाकर जमा किया गया है।

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated  
Note:- The expected declaration of assets is subject to Provisions of C.G Services (Conduct) Rules 1965

Signature & Date

*(Signature)*  
10.11.13